constitute film publicity material screening committees in all the film production centres, it has been decided to give this experiment sometime to succeed, pending which it that been proposed to pursue the matter with the film industry.

Fourth Pay Commission Pension benefits to retired employees of Port Trusts

- 1612. SHRI PRAVAT KU-MAR SAMANTARAY: Will the Minister of SURFACE TRANS-PORT be pleased to state:
- (a) whether it is a fact that the pension benefits as recommended by Fourth Pay Commission have not been implemented in the case of the retired employees of Major Port Trusts till date;
- (b) if so, what are the reasons therefor; and
- (c) whether Government propose to implement these on retrospective basis?

THE MINISTER OF SUR-FACE TRANSPORT (SHRI K.P. UNNIKRISHNAN): (a) and (b) The recommendations of the 4th Pay Commission are applicable only to Government Employees and the employees of Major Port Trusts are not Government employees.

- 1. Chairman (1 post)
- Deputy Chairman, Port Trusts. (4 posts)
- Deputy Chairman,
 Dock Labour Board
 (1 post)
- 4. Heads of Departments (14 posts)

(c) A proposal to liberalise the pension and retirement benefits of the employees of the Major Port Trusts and Dock Labour Boards on the basis of the Central Government's decision on the recommendations of the Fourth Pay Commission in this regard is under consideration of Government. The date of giving effect to the benefits will also be decided along with the decision on the aforesaid proposal.

Vacancies in Port Trusts and Dock Labour Boards

- 1613. SHRI PRAVAT KU-MAR SAMANTARAY: Will the Minister of SURFACE TRANS-PORT be pleased to state:
- (a) whether it is a fact that many posts of Chairman, Deputy Chairman, Heads of Departments of Major Port Trusts and Dock Labour Boards are lying vacant; and
- (b) is so, what are the details thereof and what steps Government are taking to fill up the vacancies?

THE MINISTER OF SUR-FACE TRANSPORT (SHRI K.P. UNNIKRISHNAN): (a) and (b) As on date, the vacancy position of Chairman, Deputy Chairman, and Heads of Departments in various Port Trusts and Dock Labour Boards is as indicated below:

Jawahar Lal Nehru Port Trust

Visakhapatnam, Paradip, Kandla and Marmugao Port Trusts.

Calcutta Dock Labour Board

4 in Bombay, 2 each in Kandla and Cochin and 1 each in Calcutta, Paradip, Tuticorin, '¡Visakhapatnam, Madras and New Mangalore Port Trusts. 2. Action has already been initiated to fill up all the above vacancies and the proposals are at various stages of finalisation.

Proposal from Paradeep Port Trust for Moratorium on interest

- 1614. SHRI PRAVAT KU-MAR SAMANTARAY: Will the Minister of SURFACE TRANS-PORT be pleased to state:
- (a) whether it is a fact that Government have received the proposal from Paradeep Port Trust for moratorium on interest on Capital debt; and
- (b) is so, what decision Government have taken in this regard?

THE MINISTER OF SURFACE TRANSPORT (SHRI K. P. UNNI-KRISHNAN): (a) Yes Sir.

(b) The matter is under consideration.

Bomb explosion in a Train in Patna

- 1615. SHRI MAHENDRA PRASAD: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether a powerful bomb exploded in a passenger train between Fathua and Bankaghat railway station in Patna district on April, 23, 1990;
- (b) if so, the number of persons killed and injured in the explosion and the result of the inquiries made into the causes thereof; and
- (c) whether it was the second train accident in the State within

a week after 94 persons were killed in a fire tragedy in the Mokamah-Danadur Shuttle near Fathua on Monday a week earlier (i.e. April 16, 1990)?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) to (c) The registration, investigation, detection and prevention of crime in the trains is the responsibility of the Government Railway Police, which functions under the control of the State Governments. Necessary information for replying to the Question is being collected from the Government of Bihar and will be laid on the Table of the House.

Abetment to subversive activities in Punjab and Jammu and Kashmir

1616. SHRI VIREN J. SHAH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there has recently been a possibility of war from Pakistan and also their active abetment to subversive activities in Punjab and Kashmir; and
- (b) if so, whether Government propose to go ahead with the creation of a security belt along the border to put a restraint thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) and (b) It is a fact that Pakistan is abetting terrorism and subversive activities in Punjab and Kashmir and this has created tension between India and Pakistan. Government is taking the required measures to strengthen security arrangements along the border.